

POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS, 2011") FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

# ARUNIS ABODE LIMITED

(CIN: L70100GJ1994PLC021759)

Registered Office: Desai House, Survey No. 2523, Coastal Highway, Umersadi, Valsad, Killa Pardi, Gujarat-396125, India.  
Tel. No.: +91 91678 69000 | Email ID: corporate@arunis.co | Website: www.arunis.co

Open Offer for acquisition up to 7,80,000 fully paid-up equity shares having face value of ₹10 each representing 26.00% of the Voting Share Capital of Arunis Abode Limited ("Arunis"/"Target Company") at a price of ₹35.00 per equity share from the eligible equity shareholders of the Target Company by Mr. Ayush Dharmendrabhai Jasani ("Acquirer 1"), Mr. Dharmendrabhai Becharbhai Jasani ("Acquirer 2") and Mr. Yagnik Bharatkumar Tank ("Acquirer 3") ("Acquirer 1", "Acquirer 2" and "Acquirer 3" hereinafter collectively referred to as "Acquirers") pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereto ("SEBI (SAST) Regulations, 2011").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("Manager to the Offer"), in respect of the Open Offer, on behalf of the Acquirers pursuant to and in compliance with Regulation 18 (12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on Monday, December 09, 2024 in the following newspapers:

Sr. No.	Newspaper	Language	Edition(s)
1)	Financial Express	English	All Editions
2)	Jansatta	Hindi	All Editions
3)	Navshakti	Marathi	Mumbai Edition
4)	Gujarat Samachar	Gujarati	Surat Edition

1	Name of the Target Company	Arunis Abode Limited
2	Name of the Acquirer	(i) Mr. Ayush Dharmendrabhai Jasani : Acquirer 1 (ii) Mr. Dharmendrabhai Becharbhai Jasani : Acquirer 2 (iii) Mr. Yagnik Bharatkumar Tank : Acquirer 3
3	Name of the Manager to the Offer	Mark Corporate Advisors Private Limited
4	Name of the Register to the offer	MUFG Intime India Private Limited (Formerly Known as "Link Intime India Private Limited")
5	<b>Offer Details:</b> a) Date of Opening of the Offer b) Date of Closure of the Offer	Thursday, March 13, 2025 Thursday, March 27, 2025
6	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	Friday, April 04, 2025

## 7) Details of Acquisition by the Acquirers:

Sr. No.	Particulars	Proposed in the Letter of Offer	Actual
7.1	Offer Price (in ₹)	₹ 35.00 per Equity Share	₹ 35.00 per Equity Share
7.2	Aggregate number of Shares tendered	Up to 7,80,000 Equity Shares <sup>(1)</sup>	6,215 Equity Shares
7.3	Aggregate number of Shares accepted	Up to 7,80,000 Equity Shares <sup>(1)</sup>	6,215 Equity Shares
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 2,73,00,000 <sup>(1)(2)</sup>	₹ 2,17,525 <sup>(2)</sup>
7.5	Shareholding of the Acquirers before Public Announcement • Number • % of Equity Share Capital	NIL Not Applicable	NIL Not Applicable
7.6	Shares acquired by way of Share Purchase Agreement • Number • % of Equity Share Capital	21,05,000 70.17%	21,05,000 70.17%
7.7	Shares Acquired by way of Open Offer • Number • % of Equity Share Capital	7,80,000 <sup>(1)</sup> 26.00%	6,215 0.21%
7.8	Shares acquired after Detailed Public Statement ("DPS") • Number • % of Equity Share Capital • Price of the Shares acquired	Nil Not Applicable Not Applicable	Nil Not Applicable Not Applicable
7.9	Post Offer Shareholding of the Acquirers • Number • % of Emerging Voting Share Capital	28,85,000 96.17%	21,11,215 70.37%
7.10	Pre & Post offer Shareholding of the Public: • Number • % of Emerging Voting Share Capital	<b>Pre Offer</b> 8,95,000 29.83%	<b>Post Offer</b> 1,15,000 3.83%
		<b>Pre Offer</b> 8,95,000 29.83%	<b>Post Offer</b> 8,88,785 29.63%

<sup>(1)</sup> Assuming full acceptance in the Open Offer.

<sup>(2)</sup> Excludes Brokerage and other charges.

8) The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and will be dispatched to the registered office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated March 01, 2025.

## Issued by Manager to the Offer:

	<b>MARK CORPORATE ADVISORS PRIVATE LIMITED</b> <b>CIN: U67190MH2008PTC181996</b> 404/1, The Summit Business Bay, Sant Janabai Road (Service Lane), Off W. E. Highway, Vile Parle (East), Mumbai - 400 057 <b>Tel. No.:</b> +91 2226123207/08 <b>Contact Person:</b> Mr. Manish Gaur <b>E-Mail:</b> openoffer@markcorporateadvisors.com <b>Investor Grievance Email ID:</b> investorgrievance@markcorporateadvisors.com <b>SEBI Regn No.:</b> INM000012128

## For and on behalf of the Acquirers

<b>Sd/-</b> <b>Ayush Dharmendrabhai Jasani</b> ("Acquirer 1")	<b>Sd/-</b> <b>Dharmendrabhai Becharbhai Jasani</b> ("Acquirer 2")	<b>Sd/-</b> <b>Yagnik Bharatkumar Tank</b> ("Acquirer 3")
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Date : April 09, 2025

Place : Surat